

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 06**  
**CAA-36(PB)/2019**

**IN THE MATTER OF:**

Sun Impressions Pvt Ltd  
And Sharthak Vanijya Pvt Ltd.

..... Petitioners/Applicant

**SECTION: Under Section 230-232**

**Order delivered on 11.03.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Petitioner: ---

**ORDER**

Due to paucity of time the matter could not be taken up.

List on 05.04.2019

— Set —

**(M. M. KUMAR)**  
**PRESIDENT**

— Set —

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**